

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7575
ANSWERED ON:22.05.2012
FACILITIES FOR DEPLOYMENT IN TOUGHAREAS
Choudhary Shri Bhudeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government provides any incentives to the staff including the Central Government and State Government staff posted in tough areas like terrorism and naxal affected regions;
- (b) if so, the details thereof;
- (c) if not, whether there is any proposal to provide incentives to the Government staff working in such areas; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The Central Government has sanctioned Risk Allowance and Hardship Allowance to Central Armed Police Force (CAPF) personnel serving in terrorism and Left Wing Extremism (LWE) affected areas. In addition, the CAPF personnel deployed in LWE affected areas are allowed to retain Government accommodation in their last place of posting.

The Department of Personnel & Training has been extending on a year to year basis Special concessions/facilities to Central Government employees working in Kashmir Valley in attached/subordinate offices or PSUs falling under the control of the Central Government. These concessions/facilities include additional HRA and other concessions, messing facilities etc.

At present there is no other specific scheme for personnel posted in LWE affected areas. A majority of Government employees serving in LWE affected districts are State Government employees and an incentive scheme has to be formulated by the State Governments concerned.